

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 278**  
**35(ND)15**

**IN THE MATTER OF:**

**Ms. Ameeta Mehra** ... **Applicant/Petitioner**

**Versus**

**M/s. Mehra Developers & Farms Pvt. Ltd.** ... **Respondent**

**Under Section: 397/398**

**Order delivered on 19.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify this case on 07.05.2021.**



**T.S. Singh**  
**(Court Officer)**